

(b) if so, the details thereof ;

(c) whether the security of this terminal had been a matter of dispute between Government and the Indian Oil Corporation ever since the terminal was set up in 1983 ; and

(d) if so, the efforts being made to take early decision in the matter in the interest of security ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) Yes, Sir.

(b) About 10 armed persons entered the Bijwasan Terminal around 2.15 A.M. on 14.01.1986 and demanded keys to the safe from the two watchmen on duty. Since the watchmen could not give the keys, they were struck with iron rods, etc., and were locked up in a room. Thereafter, the intruders attempted unsuccessfully to breakopen the safe with the aid of LPG/oxygen gas cylinders taken from the canteen/repair workshop of the Terminal. They went away around 5.00 A.M. after taking items like pocket calculators, air blowers, etc., as also Rs. 450/- in cash from the pockets of the watchmen.

(c) No, Sir.

(d) Does not arise.

Review and revision of Industrial Policies

412. SHRI MAHENDRA SINGH : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government propose to review and revise the industrial policies which absorb large amounts of foreign exchange by way of importing know-how and components and producing import substitutions at high cost ; and

(b) if so, the broad lines on the basis of which the policies are proposed to be revised ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) & (b). Industrial Policy Resolution (1956) continues to provide the basic framework of the industrial policy of the Government and there is no proposal to revise it. As regards import of know-how, components and import substitution, such proposals are considered on merits and are allowed only if indigenous capability is not available in such areas.

Suspension of supply of steel pipes for HBJ projects by West German supplier

413. SHRI BHATTAM SRIRAMAMURTY : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether it is a fact that Bergrohr, the West German supplier of steel line pipes for the Hazira-Bijaipur-Jagdishpur pipeline project has suspended its supplies following serious differences with Gas Authority of India Limited ;

(b) if so, the details of the points of difference;

(c) whether it would cause delay in the implementation of the said project ; and

(d) the action proposed to be taken by Government to ensure expeditious completion of the project ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) No, Sir.

(b) & (c). Do not arise.

(d) The offers received in response to the tender floated by Gas Authority of India Limited for the construction of the HBJ Pipeline Project are being evaluated.

Retirement age of Supreme Court and Court Judges

414. SHRI H.M. PATEL : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government are contem-

plating a constitutional amendment for increasing the retirement age of the Judges of the Supreme Court and the High Courts ;

(b) if so, the time by which Government propose to bring forward an amending Bill before the Parliament ; and

(c) whether Government propose giving retrospective effect to benefit persons who have retired after 1st January, 1985 ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ) : (a) to (c). The question of improving the service conditions of Judges including the increase in their salaries and the retirement age of Judges in engaging the attention of the Government.

Car industry and consumer weighed down by policies of Government

415. DR. G. VIJAYA RAMA RAO : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the car industry and consumer continues to be weighed down by Government's policies as revealed in the 18th Report of Estimates Committee of Eighth Lok Sabha ;

(b) whether there is any plan to manufacture steel for the car body indigenously ; and

(c) whether periodic and steep increase in car prices since 1970 are considered normal by any yardsticks by Government ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) No, Sir.

(b) Bokaro Plant has already developed steel for the car body and is now in process of stepping up production capacity.

(c) The BICP studies have revealed that increase in car prices was commensurate with the cost of production and inputs.

Increase in telecom outlay

416. SHRI V. TULSIRAM : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are considering to increase telecom. outlay during the Seventh Five Year Plan ;

(b) if so, the details thereof ;

(c) whether the twin city of Hyderabad will also be taken over by the Metropolitan Telephone Corporation, if so, the details thereof and if not, the reasons therefor ; and

(d) the extent to which this new system will improve the working of telephone system in the country ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) & (b). The possibility of raising additional resources during the Seventh Five Year Plan through borrowings from the commercial market etc. is being explored.

(c) No, Sir. The charter for the Metropolitan Telephone Corporation is to take over the telephone system only in the union territory of Delhi and Bombay.

(d) The new system is proposed from the point of view of the flexibility in management and raising additional financial resources. These two aspects are expected to help in improving the working of the telephone systems.

Relaxation of Industrial Licence Rules for Selected Industries

417. SHRI V. TULSIRAM : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have decided to relax Industrial Licence Rules in respect